NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES:

Mr. Bipin Sagar

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION M.S.BHARDWAJ Adu 1× RD

2. Mr. Menger knowleparker Advoides Yb kanga of company sor petitioner

Mr. Farher Dubarh alw Usvi Tanna iby & Previni Mehta and Advocates

for

Respondent Nos.

283.

CP No. 79/397-398/CLB/MB/MAH/2012

At request of both the parties, list this matter for final hearing with a direction to both the parties to file written submission two days before next date of hearing.

List this matter for final hearing of the CP including CAs pending, if any, on 23.11.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)